

advised to re-fix the wholesale and retail prices of vanaspati and give wide publicity for the benefit of consumers. The voluntary price-restraint announced by the industry, which has already come into force, is to continue till the end of the current oil-year i.e. 31st October, 1981. The representatives of the two associations have also assured to maintain production of vanaspati at the desired level so as to ensure its easy availability at all times. Imported oils would continue to be supplied to the industry so as to maintain adequate production of vanaspati.

3. Government are keeping a constant watch on the situation and would take such further steps as are considered necessary from time to time. The State Governments are being suitable advised accordingly.

12.50 hrs.

MATTERS UNDER RULE 377

MR. DEPUTY-SPEAKER: Matters under rule 377.

(i) ALLEGED DISFIGURING OF DR. AMBEDKAR'S STATUE.

श्री मनोराम बागडी (हिसार) :
उपाध्यक्ष महोदय, नियम 377 के अधीन
में निम्नलिखित सूचना देना चाहता
हूँ —

“डा० अम्बेदकर स्टेडियम, दिल्ली
में कल जब हम को गिरफ्तार कर के
पुलिस ले गई तब वहाँ पर मैंने देखा कि
बाबा साहेब की मूर्ति खण्डित की गई है,
उन का चश्मा उतार लिया गया है और
हाथ भी हटा दिये हैं और उनकी एक
मूर्ति बिल्कुल हटा दी गई है जिस से
हरिजन, शोषित और दलित वर्ग के लोगों
को मानसिक कष्ट पहुँचा है। सरकार
पर्चा बर्ज कर के कसूरवारों को सजा
दिलाए और मूर्ति की मरम्मत की जाये
और दूसरी मूर्ति की स्थापना की जाये।

(ii) NEED TO SET UP A FERTILIZER
GAS BASED UNIT IN BANDA DIS-
TRICT OF UTTAR PRADESH.

श्री रामनाथ दुबेय (Banda):
The Central Government has decided
to set up about four Fertilizer Gas-
based plants in the State of Uttar
Pradesh. The district of Banda in
Uttar Pradesh is economically a back-
ward area. It has large area of land
and the poor Harijan labour is in
abundance. The people of the area
are demanding for setting up of some
big industry to solve the unemploy-
ment problem to some extent. Setting
up of Fertilizer plant at Banda
would help in solving the unemploy-
ment problem of poor labour and their
economic condition is likely to improve
to a very great extent.

The Central Team of Experts should
visit this area immediately to survey
the possibility of setting up of the
plant. The Ministry of Petroleum and
Chemicals should take steps for instal-
lation of Fertilizer Plant in this area.

(iii) DISTRIBUTION OF SODA ASH IN
THE UNION TERRITORY OF DELHI.

श्री भिकु राम जैन (Chandni
Chowk): Soda ash is a basic heavy
chemical and raw material which is
required by Dhobies, Launderers and
also by Medium and large-scale indus-
tries manufacturing sodium silicate,
glass, bichromates, detergents, hand-
loom/textiles etc. During 1978, there
was a marginal shortage of Soda Ash
and the Government resorted to imports
to meet the gap between demand and
supply. In fact, the item, Soda ash
was placed under OGL for the last
2 years because of which lot of imports
have taken place, both by actual users
and export houses. Because of these
measures, the availability of Soda Ash
in the country, today, is much better
compared to what it was 2 years back.

In spite of the above easy position,
Government have kept this item under